

(b) and (c). Government are not aware of any such confusion.

### Reconstitution of the Board of Trade

1278. SHRI G. VISWANATHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have recently reconstituted the Board of Trade; and

(b) if so, the personnel of the Board and the criteria of their selection?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) A list of the personnel of the reconstituted Board of trade is laid on the Table of the House. [Placed in Library. Se No. LT-158/68].

The members selected are representatives of commercial, industrial and labour organisations, Public Sector Undertakings, Financial Institutions and Government Departments as also leading economists, industrialists, and exporters, whose association is considered useful to the Board.

### संयुक्त राष्ट्र व्यापार तथा विकास सम्मेलन पर व्यय

1279. श्री स० च० सामन्त :  
श्री बाल्मीकी चौधरी :

क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) संयुक्त राष्ट्र व्यापार तथा विकास सम्मेलन की तैयारी, प्रतिनिधियों के स्वागत तथा अन्य सम्बद्ध विषयों पर होने वाले व्यय को भारत सरकार, संयुक्त राष्ट्र संघ तथा अन्य देशों ने क्रमशः किस-किस अनुपात से वहन किया है ;

(ख) इस बारे में नगर की सजावट, सड़कों की मरम्मत आदि और नये निर्माण

के काम पर दिल्ली प्रशासन ने कितना व्यय किया है; और

(ग) सम्मेलन के लिये आये हुए प्रतिनिधियों के मनोरंजन के लिये आयोजित किये गये समारोहों पर हुए व्यय का व्यौरा क्या है और उन्हें सांस्कृतिक महत्व के स्थानों और अन्य महत्वपूर्ण स्थानों को दिखाने आदि पर किये गये व्यय का व्यौरा क्या है ?

बाणिज्य मंत्री (श्री विनेश सिंह) :

(क) से (ग). जानकारी सम्मेलन के सम्पन्न होने पर ही प्राप्त होगी।

### Recommendations of Tariff Commission

1280. SHRI B. K. DASCHOW-DHURY:  
SHRI JUGAL MONDAL:

Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 268 on the 24th November, 1967 and state:

(a) whether the recommendations on the working of the Tariff Commission have since been accepted by Government; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b). The recommendations are under active consideration of Government.

### Foreign Collaboration Agreements

1281. SHRI B. K. DASCHOW-DHURY: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether there have been any cases where foreign collaboration agreements have not been used by Indian parties during the last five years;

(b) if so, the details thereof; and

(c) whether such Indian parties have been black-listed?